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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No. 22/BB/ 17	-	For appoint-ment of IRP	Rule 6 of IB	Emerson network power India Pvt.Ltd Vs.Tulip Data centre services Pvt.Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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SHAMANTH NATH
98864 23032.

PETITIONER




ORDER

Counsel for Petitioner is present. Already he has filed a Memo requesting the Tribunal to address a letter to IBBI, New Delhi for appointment of IRP. Memo is recorded, registry is directed to address a letter to the IBBI, New Delhi for appointment of IRP in this case. List it on 27/11/2017.



Member (T)



Member (J)